

# HIGH COURT OF ORISSA, CUTTACK

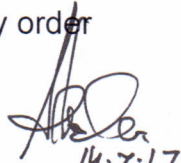
Notice No.XXXIV-05/2016-17 878 / dated. 14.07.2017

## NOTICE

It is hereby notified that the bid submitted by M/s Gangpur Sales & Services, Bhubaneswar for Comprehensive Annual Maintenance Contract (AMC) of 89 nos. of Diesel Generator Sets installed at District and Taluka Court complexes across the State is found to be technically qualified.

The financial bid will be opened on **19.07.2017 at 03.00 P.M.**

By order

  
14.7.17  
Registrar (Judicial)